to the erstwhile Rupee Payment Area and other East European Countries.

- (e) No, Sir. Indian Missions abroad are actively involved in the promotion of India's economic and commercial interest, including expansion of exports and encouraging investment flows.
- (d) In order to increase exports, the Government have taken major steps for liberalisation of trade which include provision of export linked imports, tion of import licensing strengthening exincentives, removal of procedural irritants through simplification of and procedures, and pruning of negative list of Exports. In 1993-94 Budget, system of market determined unified has been introduced and change rate customs and excise duties on many raw materials and capital goods have reduced. The interest rate of rupee export credit has been reduced by one percentage point and the interest tax in the case of export credit from banks has warved. Banks have been asked to ensure that export credit amounts to :af least 10 per cent of their total advances by the end of June, 1993. Besides, have been commodities identified as "Extreme Focus" sector for a special exabroad. The Exim Policy thrust 1992-97 has been amended to include a scheme of EOU's for Agricultural all'ed sectors who export at least 50 per cent of their produce. The definition of 'manufacture' and 'capital goods' been extended to include agricultural and allied activities.

Fall in Shrimp Exports

- *193. SHRI MENTAY PADMANA-BHAN: Will the Minister of COM-MERCE be pleased to state:
- (a) whether Government have analysed the causes for the fall in the quantity of shrimp exports over the last two years;
- (b) whether it is a fact that MPEDA has been only stressing the exports of shrimp in rupee terms; and

(c) what are the reasons for the decline in the quantity of shrimp exports in the year 1992-93 ?

THE MINISTER OF COMMERCE (SHRI PRANAB MUKHERJEE): (a) and (c) Shrimp exports declined in 1992-93 to about 70894 MT valued at US \$ 391.20 million from 76151 MT value at US \$ 400.05 million in the previous year. The decline was mainly due to (i) poor landings of shrimps on the West Coast; (ii) sluggish demand in Japan; and (iii) Cochin port strike during Sept.,—Nov. 1992.

(5) No, Sir, it is not true. Wh'le monitoring export performance, our promotional agencies evaluate the growth of exports in dollar terms, not just in rupee terms.

उपभोक्ता संरक्षण एजेंसियों को सुबृढ़ किया जाना

- *194. चौधरो हरमोहन सिंहः क्या नागरिक ग्रापूर्ति उपभोक्ता नामले श्रीर सार्वजनिक वितरण मंत्रो यह बताने की कृपा करेंगे कि :
- ं (क) उपभोक्ता संरक्षण एजेंसियों को सुदृढ़ करने के लिए जिला, राज्य और राष्ट्रीय स्तर पर ब्रिस्तरीय सुधार एजेंसियों की स्थापना हेतू गत वर्ष किए गए कार्यों का ब्दौरा क्या है; और
- (ख) इस संबंध में अबतक पूरा कर लिए गएकार्यों का ब्यौरा बया है?

नागरिक पूर्ति, उपभोक्ता मामले श्रौर सार्वजनिक वितरण मंत्री (श्री ए. के एन्टनी):

(क) और (ख) उपभोक्ता सरक्षण 1986 के तहत , केन्द्र सरकार राष्ट्रीय प्रतितोष ग्रायोग के उपभोक्ता विवाद और राज्य सरकारें/सघ प्रशासन उपभोक्ता विवाद प्रतितोष (राज्य श्रायोगों) तथा उपभोक्ता विवाद प्रति-(जिला मंचों) की स्थापना के लिए तोष मंचों हैं । ्राष्टीय ग्रायोग ने, दिसम्बर उत्तरदायी 1988 से कार्य ास्ता स्रोरभ कर दिया है। 30 राज्य श्रायोग तथा 447 जिला मंच भी. राज्य तथा जिला-स्तरों पर कार्य कर रहे हैं। राज्य सरकारों से अनुरोध किया गया है कि वे इन अभिकरणों के सुवारू कार्यकरण हेतू उन्हें सभी आवश्यक सुक्रिश्चाइं उपलब्ध कराएं!

श्रम ग्रीर शक्ति निर्धात परिषद को स्थापना

*195 डा. जिनेग्द्र हुम।र जैन श्रीमतो सुधमा स्वराज :

क्या श्रम मंत्री यह बताने की कृपा करेंग कि:

- (क) क्या यह सच है कि सरकार ने भारतीय मूल के कर्मकारों और ग्रन्थ कृशलं व्यावसायिकों को विदेशों में भेजने हेतू एक "भग-शक्ति निर्मात परिषव्" गठित करने का निर्णय लिया है;
 - (ख) यदि हां, तो उसका ज्यौरा क्या हैं
- (ग) इस निर्णय को लेने के क्या कारण हैं तथा क्या सरकार निजीक्षेत्र के माध्यम से विदेशों में श्रमिकों को भेजे जाने की वर्तमान पद्धति पर प्रतिश्रंघ लगाएगी; और
- ्र(घ) अकृत परिषद् कब तक गठित किए जाने की सभावना है ?

अस मंत्रालय के राज्य मंत्री श्री पी.ए संगमा

(क) से (ख) मामला सरकार के विचाराधीन हैं।

Change in coal mining process

*196. SHRIMATI KAMLA SINHA: Will the Minister of COAL be pleased to state:

- (a) whether it is a fact that open cast coal mining results in environmental and ecological degradation;
- (b) whether it is also a fact that coal from open cast mines is often mixed with gravel while coal from underground mines is of a better quality;
- (c) wheher Government would change the mining process from open cast to underground mining; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF MINISTRY OF COAL. THE AllT KUMAR PANJA): (a) mining activities, particularly the open cast have an adverse effect on the environment due to degradation of land. water pollution etc. However, in order to m tigate the adverse effects due to mining operations action is taken for implementation of environmental protective measures viz. land reclamation, afforestation, control of air and water pollution etc. Necessary protective measures are incorporated in the Environmental Management Plans (EMPs) which are prepared for the individual coal projects.

- (b) In opencast mining due to large scale mining operations with the use of heavy earth moving machinery, some admixture of stones, shales and overburden material with coal is unavoidable. However steps have been taken to improve the quality of coal by providing coal handling/screening plants for maintaining the quality of despatches, beneficiation of non-coking coal for eliminating extraneous material etc.
- (c) and (d) The choice of method of coal mining viz. opencast or underground mainly depends on factors like the nature of the coal deposits, geo-mining conditions and therefore technology application is specific to the mining block.

Reforms in coal sector

*197. SHRI SATISH PRADHAN: SHRI SURESH KALMADI

Will the Minister of COAL be pleased to state:

- (a) what are the major reforms proposed by Government in Public Sector Coal Industry, indicating the objectives of the reforms;
- (b) what is the number of surplus staff in officer and labour cadres; and
- (c) whether Government propose to reduce the existing manpower, if so, what are the modalities in this regard?